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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 2617/2004

M/S BHARTI INFOTEL LTD. & ORS. ..... Petitioners

Through: Mr. Rajeev Virmani, Mr. Rajesh Batra, Ms.

Sonia Kukreja & Mr. Rohit Chandra,

Advocates.

versus

STATE OF DELHI & ANR.

..... Respondents

Through: Ms.Anit

Ms.Anita Abraham, APP for State.

Mr. Rakesh Mittal, Advocate for R-2.

+ **CRL.M.C. 2622/2004** 

M/S BHARTI INFOTECL LTD. &ORS.

..... Petitioners

Through: Mr. Rajeev Virmani, Mr. Rajesh Batra, Ms.

Sonia Kukreja & Mr. Rohit Chandra,

Advocates.

versus

STATE OF DELHI & ANR.

..... Respondents

Through: Ms.Anita Abraham, APP for State.

Mr. Rakesh Mittal. Advocate for R-2.

+ CRL.M.C. 1804/2005

RAVI SHANKAR & ANR.

..... Petitioners

Through:

Mr. Rajeev Virmani, Mr. Rajesh Batra, Ms.

Sonia Kukreja & Mr. Rohit Chandra,

Advocates.

versus

STATE & ANR.

..... Respondents

Through:

Ms.Anita Abraham, APP for State.

Mr. Rakesh Mittal, Advocate for R-2.

**CORAM:** 

HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL

ORDER 20.11.2017

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At joint request, list on 15.02.2018 at 2.30pm. Interim order to continue till the next date of hearing.

SANGITA DHINGRA SEHGAL, J

NOVEMBER 20, 2017 afa